

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/50(CHE)/2024**  
**NAME OF THE PETITIONER : Sriram Parthasarathy, (Liquidator)  
(Sambandam Dairy Farm Pvt Ltd)**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 59 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. R. Inbaraju for the Petitioner.

**The Petitioner is directed to clarify the following:**

- a. It is observed that there are certain undistributed amount in this voluntary liquidation process.
- b. Applicant is directed to clarify the status of undistributed amounts / unclaimed distribution as per the Regulation 39 of IBBI (Voluntary Liquidation) Regulations, 2017 along with the supporting documentary evidence.
- c. Further applicant is directed to submit the audited balance sheets for the financial year 2022-2023.

The above clarifications be submitted by way of an affidavit within 2 weeks.

List the petition for hearing on **30.05.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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